

Since 1997-98 till 20th July 2000, IAF has lost 54 MIG aircrafts in accidents. The year-wise details are as under:—

	Aircraft lost
1997-98	12
1998-99	18
1999-2000	18
2000-2001	6
TOTAL:	54

21 pilots were killed and 10 were injured in these accidents.

(c) to (e) After each accident, a Court of Inquiry (COI) is conducted to find out the reasons of the accidents and also to suggest remedial measures. Findings of the Court of Inquiries reveal that technical defect, human error and bird hit are the three main causes for some of these accidents.

A High Powered Committee on Fighter Aircraft Accidents (COFAA) was constituted under the chairmanship of Scientific Adviser to Raksha Mantri to analyse the causes of accidents which submitted its report in September, 1997. It has made certain recommendations to minimize accident rate. Implementation of these recommendations would involve changes in organizational structure, procedures, training, design, technology etc. About 55 out of 84 recommendations have been implemented so far.

Finalisation of defence deal with Russia

321. SHRI PRAFUL PATEL:

SHRIMATI AMBIKA SONI:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have finalised a defence deal with Russia to acquire T-90 tanks and "KIEV" class naval aircraft during the recent visit of the Defence Minister to Russia;

(b) if so, the details of the discussions held and decisions taken; and

(c) the impact on our defence expenditure?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) and (c) Do not arise.